

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023.

Dis. No. 2114 /2023, Dt.05.12.2023

District :: Vikarabad

Committee Members
Sri. Ch.Chandra Kishore, Additional District and Sessions Court, Vikarabad
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